

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

Dated Shillong the 15<sup>th</sup> October, 2019

**EXTENSION NOTICE FOR N.I.Q**

**No. HCM II/88/2017/Comp/6221** : The date of receipt and opening of quotation relating to "supply and installation of 1(one) no of Display Monitor for Video Conferencing in the High Court" vide tender notice no HCM.II/88/2017/Comp/5822 dated 12<sup>th</sup> September 2019 is hereby extended to 25<sup>th</sup> October, 2019 at 3:00 P.M.


The opening of bids both technical and financial will also be on the same day i.e. 25<sup>th</sup> October, 2019 at 3:30 PM in the office chamber of the undersigned.

  
**REGISTRAR GENERAL**

**Memo No. HCM II/88/2017/Comp/6221A** Dated Shillong the 15<sup>th</sup> October, 2019

**Copy to:**

1. *The System Analyst for uploading in the Official website*
2. *Office Notice board*
3. *Office file.*

  
**REGISTRAR GENERAL**